

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 52/RP/2016 in Petition No. 411/TT/2014

- Subject** : Review Petition No. 52/RP/2016 seeking review of order dated 30.7.2016 in Petition No. 411/TT/2014.
- Date of Hearing** : 11.5.2018
- Coram** : Shri A. S. Bakshi, Member
Dr. M. K. Iyer, Member
- Petitioner** : Parbati Koldam Transmission Company Limited (PKTCL)
- Respondents** : Power Grid Corporation of India Ltd. (PGCIL) and 18 others
- Parties present** : Shri Amit Kapur, Advocate, PKTCL
Ms. Nishtha Kumar, Advocate, PKTCL
Ms. Aparajita Upadhyay, Advocate, PKTCL
Shri Azad Akber, PKTCL
Shri Lokendra Singh, PKTCL
Ms. Suparna Srivastava, Advocate, PGCIL
Shri Aryaman Saxena, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri Rakesh Prasad, PGCIL

Record of Proceedings

The Commission heard the arguments of PKTCL and PGCIL and reserved the order in the review petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

